

आश्वासन नहीं दिया गया था ।

(ख) सरकार को इसकी जानकारी नहीं है ।

(ग) और (घ). दिल्ली प्रशासन ने सूचित किया है कि राजकीय स्कूलों के अध्यापकों के पेंशन के मामलों में देरी नहीं हुई है । जहाँ तक सहायता प्राप्त स्कूलों के अध्यापकों का संबंध है, अंशदायी निर्वाह निधि एवं... बीमा एवं पेंशन योजना से संबंधित विस्तृत नियमों को, जो सभी संघीय प्रशासनों के अध्यापकों पर लागू होते हैं, 19 जुलाई, 1969 को जारी कर दिया गया है और आशा है कि ऐसे अध्यापकों के पेंशन के मामलों पर संघ क्षेत्र प्रशासनों तथा आडिट प्राधिकारियों द्वारा अब शीघ्रता से विचार किया जायेगा ।

Recognition of Unions Derecognised for Participation in 19th September, 1968 Strike

*444. SHRI S. M. BANERJEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the recognition of those Unions, Associations and Federations of Central Government employees which participated in the 19th September, 1968 strike have now been restored;

(b) if not, the reasons for this abnormal delay;

(c) whether it is also a fact that demands of employees are being accumulated for want of proper discussion with the authorities; and

(d) if so, steps taken by Government to create avenues for negotiations between the employees and the Government ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir.

(b) At present there is no proposal.

(c) No, Sir.

(d) Does not arise.

Withdrawal of C. R. P. from West Bengal

*445. SHRI INDRAJIT GUPTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the West Bengal Government's request to withdraw Central Reserve Police from the State has been complied with; and

(b) if not, the reasons for not withdrawing the Central Reserve Police from the State ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). The Government of West Bengal was informed that the Central Reserve Police Units located in that State may be treated as no longer available to them.

Riots in Uttar Pradesh

*446. SHRI N. SHIVAPPA ; SHRI ZULFIQUAR ALI KHAN ; SHRI MEETHA LAL MEENA ; SHRI SARJOO PANDEY ; SHRI P. K. DEO ; SHRI BENI SHANKER SHARMA ; SHRI RAMAVATAR SHASTRI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether riots recently broke out in Lucknow and other parts of Uttar Pradesh;

(b) whether several people were killed in the communal frenzy;

(c) whether Government of India have received any report from the Uttar Pradesh Government in this regard; and

(d) if so, the details thereof ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) to (d). According to information received from the State Government riots have taken place at Mau Nath Bhanjan in Azamgarh district and at Lucknow during 1969. The Mau Nath Bhanjan riots started on the 29th March, 1969 from a minor quarrel between boys of different communities and continued till the first week of April. Eleven persons died in the riots. 288 persons have been arrested in connection with the in-

idents. An inquiry has been held by Shri M. Lal, a senior member of the Board of Revenue, whose report is under consideration of the State Government. The disturbances at Lucknow had broken out on the 26th May, 1969, in which five persons were killed and property worth about Rs. 3 lakhs was looted or destroyed. 482 persons have been arrested in connection with those incidents.

Development of Ladakh

*447. SHRI S. K. TAPURIAH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is fact that 90 per cent of the expenditure on Ladakh is borne by the Centre ;

(b) whether the amount allocated to Ladakh during the Third Five Year Plan was not fully utilised ; and

(c) if so, what were the developmental works that had to suffer on this account ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) During the period 1960-61 to 1968-69 90 per cent of the expenditure in respect of plan schemes in Ladakh was being borne by the Central Government. The question of continuing this pattern of assistance during the Fourth Plan period (1969-74) is under consideration.

In the case of administrative and other nonplan schemes, Central assistance is given to the extent of 50 per cent of the expenditure as grant. However, for Key officers, as also their supporting staff and their office and residential accommodation immediately necessary, 100 per cent assistance is provided by the Centre.

(b) and (c). There was some shortfall in the expenditure relating to schemes under the following heads of development :—

1. Agriculture
2. Community Development.
3. Animal Husbandry.
4. Education.
5. Health.
6. Cottage Industries.

7. Forest.
8. Co-operation
9. Publicity
10. Electricity-Rural
11. Fisheries
12. Mineral Development.
13. Engineering Schemes—Roads and Bridges, Irrigation Projects, etc.

The shortfall was due mainly to paucity of skilled and unskilled personnel and to very short working season in the district.

पटना के निकट सम्भलपुर में गंगा पर पुल का निर्माण

*448 श्री क० मि० मधुकर :
श्री विभूति मिश्र :

क्या नौवहन तथा परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि एक अमरीकन फर्म मैसर्स जे० जी० व्हाइट इंजीनियरिंग कारपोरेशन, जिससे बिहार में पटना के निकट गंगा पर पुल बनाने की व्यवहार्यता के संबंध में रिपोर्ट प्रस्तुत करने के लिए कहा गया था, ने इस प्रयोजन के लिए उक्त स्थान का चुनाव किया था ;

(ख) यदि हां, तो क्या केन्द्रीय या राज्य सरकार इसको बिलम्ब से कार्यान्वित करने के लिए उत्तरदायी है ;

(ग) क्या यह भी सच है कि बिहार के राज्यपाल ने जनवरी, 1969 में तत्कालीन नौवहन तथा परिवहन मंत्री डा० बी० के० झार० बी० राव को पत्र लिखकर इस पुल के महत्व पर बल दिया था और उनसे इस मामले में शीघ्र कार्यवाही करने का अनुरोध किया था ;

(घ) यदि हां, तो इस प्रयोजन के लिए केन्द्रीय सरकार कितनी सहायता देगी और इसके कब तक दिये जाने की संभावना है ;